

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:245
ANSWERED ON:06.08.2013
SLAUGHTER HOUSES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of authorised slaughter houses in the country as on 31 March 2013, State-wise;
- (b) the cattle wealth slaughtered during each of the last three years;
- (c) whether it is a fact that many unauthorised slaughter houses are operating in several States wherein cattle are slaughtered illegally; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) A statement showing the registered slaughter houses as on 31.03.2013 reported by States /UTs Governments and compiled for the country and Statewise is given in Annexure I.
- (b) The estimated number of Cattle slaughtered by States/UTs Governments during the year 2009-10, 2010-11, 2011-12 is given as under.

(000Nos.)

Year	2009-10	2010-11	2011-12
No. of Cattle Slaughtered	2477	2344	3040

- (c)& (d) Data on unauthorized slaughter houses for cattle is not available with the Department since such information are not collected from States/UTs Governments. Registration of slaughter houses is in the domain of State/UTs Governments.